

ITEM NO.9

COURT NO.14

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 14376/2012

PRABHAWATI AGARWAL (DEAD) & ORS.

Petitioner(s)

VERSUS

SHEIKH BARIK ALI (DEAD) THR. LR. & ORS.
(Office reprot for directions)

Respondent(s)

Date : 27-03-2019 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE DINESH MAHESHWARI
[IN CHAMBER]

For Petitioner(s) Mr. Abhishek Singh, Adv.
Mr. Hemant Sharma, Adv.
Mr. Mushtaq Ahmad, AOR

For Respondent(s) Mr. Dhruv Surana, Adv.
Ms. Bharti Tyagi, AOR

UPON hearing the counsel the Court made the following
O R D E R

Two weeks' further time is granted to the learned counsel
for the petitioners to do the needful as prayed for.

(MADHU BALA)
COURT MASTER (SH)

(RAJINDER KAUR)
BRANCH OFFICER